## GOVERNMENT OF INDIA MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

# LOK SABHA UNSTARRED QUESTION NO. 362 ANSWERED ON 3<sup>RD</sup> FEBRUARY, 2022

#### **AGE LIMIT OF VEHICLES**

#### **362. SHRI SUNIL KUMAR SINGH:**

#### Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

### be pleased to state:

- (a) whether the Government has any data regarding the total number of two wheeler and four wheeler vehicles registered in the country at present;
- (b) if so, the details thereof, petrol, diesel and electric vehicle-wise;
- (c) whether any age limit for vehicles has been fixed by the Government and if so, the details thereof;
- (d) whether old petrol vehicles have been banned in Delhi by the National Green Tribunal and if so, the details thereof; and
- (e) whether the Government proposes to ban vehicles older than a certain specified age limit and if so, the details thereof?

#### ANSWER

#### THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

#### (SHRI NITIN JAIRAM GADKARI)

(a) Total number of two wheeler and Four wheeler vehicles registered in the country at present is as follows:

FOUR WHEELER	TWO WHEELER
4,25,30,347	20,58,05,287

(b) Fuel wise details of two wheeler and Four wheeler vehicles registered in the country at present are:

Fuel Type	FOUR WHEELER	TWO WHEELER	Grand Total
CNG ONLY	17,767	362	18,129
DIESEL	1,43,02,328	1,30,161	1,44,32,489
DIESEL/HYBRID	1,47,831	48	1,47,879
DUAL DIESEL/BIO CNG		1	1
DUAL DIESEL/CNG	2		2
DUAL DIESEL/LNG		3	3
ELECTRIC(BOV)	25,582	2,80,199	3,05,781
ETHANOL	3	62	65
LNG	6	1	7
LPG ONLY	13,323	977	14,300
METHANOL	4	27	31
NOT SPECIFIED	1,13,304	2,97,501	4,10,805
PETROL	2,41,56,580	20,50,49,858	22,92,06,438
PETROL/CNG	24,32,114	19,922	24,52,036
PETROL/ETHANOL	1	2	3
PETROL/HYBRID	3,02,448	20	3,02,468
PETROL/LPG	10,18,834	24,557	10,43,391
PETROL/METHANOL		2	2
SOLAR	220	1,584	1,804
Grand Total	4,25,30,347	· ·	24,83,35,634

Note: The details given are for digitized vehicle records as per centralized Vahan 4, except Andhra Pradesh, Madhya Pradesh, Telangana, and Lakshadweep, as they are not in centralized Vahan 4.0.

- (c) and (e) No age limit for vehicles has been prescribed by the Government.
- (d) The Hon'ble National Green Tribunal (NGT), Delhi, vide its order dated 26-11-2014 passed in O.A. No. 21 of 2014 Vardhaman Kaushik & Ors V/s UOI & Ors, has banned all vehicles that are more than 15 years of age to ply in NCT of Delhi and ,vide its order dated 07.04.2015 passed in O.A. No. 21 of 2014 Vardhaman Kaushik & Ors V/s UOI, directed that all diesel vehicles (heavy or light) which are more than 10 years old, will not be permitted on the roads of NCR, Delhi. All the registering authorities in the states of Haryana, U.P. and NCT, Delhi would not register any diesel vehicle which is more than 10 years old. Petrol vehicles which are more than 15 years old and diesel vehicles that are more than 10 years old shall not be registered in the NCR, Delhi.

Further, the Hon'ble Supreme Court in WP No 13029/1985 (M.C Mehta vs. UOI), vide its order dated 29.10.2018, directed that all the diesel vehicles more than 10 years old and petrol vehicles more than 15 years old shall not ply in terms of the order of the National Green Tribunal dated 07.04.2015.

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